

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:204
ANSWERED ON:09.11.2010
REVIEW OF INTERNAL SECURITY
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has conducted any review of the status of implementation of the advisories/directives relating to internal security issued to the State Governments;
- (b) if so, the details thereof;
- (c) whether certain States have been found to be deficient in implementing/not implementing such advisories/directives;
- (d) if so, the details thereof;
- (e) whether the Union Government has taken any steps in this regard and to strengthen internal security in the country including devising alternative strategies; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): 'Police' and 'Public Order' are State subjects as per the Constitution of India. The Central Government and its Security/Intelligence Agencies maintain a close liaison with their counterparts in various States on matters relating to Internal Security. Various mechanisms and fora have also been established for exchange of views and ideas on this subject. Accordingly, ideas and suggestions are put forward by the Central Government especially on the need to have a more positive police population ratio, filling up of existing vacancies in the State Police Forces; implementation of police reforms etc. These suggestions are being implemented by the respective states.

Apart from the above, intelligence inputs are also shared with the State Governments, inter-alia, in the form of Advisory.

The formulation of strategy to strengthen the Internal Security is a dynamic process which is recalibrated taking various factors into account.